

**F.No.01(01)/Roster/CESTAT/2016**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block-2, R.K. Puram, New Delhi – 66.**

Dated: 25.05.2016

**ORDER NO. 57 of 2016**

The Hon'ble Member/ HOD is pleased to partially modify the sitting notified vide Roster Order No. 37 of 2016, 51 of 2016 and 53 of 2016 for CESTAT, New Delhi to the extent indicated hereunder :

**From 30.05.2016 to 03.06.2016 at 10.30 A.M.** Hon'ble Sh. D.N. Panda, Member (Judicial) and Hon'ble Shri B. Ravichandran, Member (Technical) will hear Customs Division Bench Matters as notified.

By Order



**(Bineesh Kumar K.S.)**  
**Deputy Registrar**

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**Assistant Registrar**